

FORM A
PUBLIC ANNOUNCEMENT

***[Under Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017]***
FOR THE ATTENTION OF STAKEHOLDERS OF EIGHT CONSTRUCTIONS PRIVATE LIMITED

1. Name of the Corporate Debtor	EIGHT CONSTRUCTIONS PRIVATE LIMITED
2. Date of Incorporation of Corporate Debtor	February 08, 2007
3. Authority under which Corporate Debtor is Incorporated/Registered	Companies Act, 1956
4. Corporate Identity Number	U01403TN2007PTC062309
5. Address of the Registered Office of the Corporate Debtor	No. 7B, KG 360 IT BUSINESS PARK, # 232/1. DR. MGR SALAI, PERUNGUDI CHENNAI 600096
6. Liquidation commencement date of Corporate Person	29 th June, 2023
7. Name, address, email address and the registration number of the Liquidator	Shanmugakani Saraskumar Contact Address: 132A, NTR Street, Rangarajanpuram Main Road, Kodambakkam, Chennai-600024. Mobile no: 9444011294 Email ID: saraskcsca@gmail.com Registration number: IBBI/IPA-002/IP-N00265/2017-18/10778
8. Last date of submission of claims	29 th July, 2023

Notice is hereby given that Eight Constructions Private Limited has commenced Voluntary Liquidation on 29th June, 2023

The Stakeholders of Eight Constructions Private Limited are hereby called upon to submit their proof of claims on or before 29th July, 2023 to the liquidator at the address mentioned against item no. 7.

The financial creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claim by person by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Date: June 29, 2023
Place: Chennai


SHANMUGAKANI SARASKUMAR
Regn. No. IBBI/IPA-002/IP-N00265/2017-18/10778